


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In pursuance of transfer order No.F.97(30-III)/P&T/Admn-II/HQs/2023/81955-655 dated 19.10.2023, Sh. Mukesh Kumar, JA (EC:12866) who is yet to comply with the even dated order is hereby *stand relieved from* the court of Ms. Divyashree Raina, MM (Mahila Court)-02, Central, THC, Delhi and is further directed to join his transferee place of posting as Reader cum Ahlmad in the court of Ms. Marilyn Joanna Khakha, MM, Digital Traffic, South District, Saket Courts with immediate effect.

Further, Sh. Ujjwal Gaur, JA is directed to join in the court of Ms. Divyashree Raina, Ld. MM (Mahila Court)-02, Central, THC with immediate effect and take over the charge of Ahlmad and his attendance be treated as marked in Office Pool, (HQs) for the period he has reported (i.e., w.e.f. 01.11.2023 (A/N)) till relieving.)

Note: 1. Both the aforementioned officials are directed to comply with the order with immediate effect and shall submit the compliance report latest by 07/11/2023 positively.
2. Failure to comply with the immediate order will make such official/s liable for punitive action under extant rules and such delinquent/s shall be placed under suspension forthwith, without any further notice.
2. Transferred official/s shall duly hand over the charge of all the Court records in their custody alongwith the Computer Hardware and other peripherals, if any, before relinquishing their duties at their respective transferor station.


(Narottam Kaushal)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

86434-49


No. _____ P&T/Admn-II/HQs/Delhi/2023

Dated, Delhi the 08 NOV 2023

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Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
3. The Officers concerned.
4. The Personal Office of Principal District & Sessions Judge (HQs), Tis Hazari Courts.
5. The Sr. Accounts Officer/Accounts Officer, Central, THC, Delhi.
6. The DDOs, Accounts Branch concerned for further necessary action as per rules.
7. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
8. The Dealing Asstt., Website Committee, THC 'Employees Corner' (on Website).
9. The officials concerned for immediate compliance.


Administrative Officer (Judl.)
Administration Branch-II, Central
Tis Hazari Courts, Delhi